

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2016

Dated: 3rd December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar
Mr. Arjun Bhatia

Counsel for the Respondent(s) : Mr. Manu Seshadri
Ms. Janvi Rana for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. R. B. Sharma
Mr. Mohit Mudgal for R-7

ORDER

We have heard learned counsel appearing for the Appellant for quite some time. List the matter for further hearing on **17.12.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/suman